

**SCHEDULE**

**FORM C**

**PROOF OF CLAIM BY FINANCIAL CREDITORS**

[Under Regulation 8 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

Date: 01.09.2021

**To,**  
**Ms. Mrudula Brodie**  
**IBBI/IPA-001/IP-P-01702/2019-2020/12681**  
 Flat No. A-403, Silver Estate Appt,  
 Raghukul Creation, Manish Nagar,  
 Nagpur 440 015.

**From**  
 The Cosmos Co-Op Bank Ltd  
 Head Office: Cosmos Tower, Plot No.6  
 ICS Colony, University Road  
 Ganesh Khind, Pune – 411 007  
**Branch : Katraj- Dhankawadi, Pune**

**Subject:** Submission of proof of claim.

Sir/Madam,

The Cosmos Co-op. Bank Ltd, hereby submits this proof of claim in respect of the corporate insolvency resolution process in the case of **M/s. Synergytech Automation Private Limited**. The details for the same are set out below:

<b>PARTICULARS</b>		
1.	NAME OF FINANCIAL CREDITOR	The Cosmos Co-Op Bank Ltd
2.	IDENTIFICATION NUMBER OF FINANCIAL CREDITOR (IF AN INCORPORATED BODY PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION. IF A PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS* OF ALL THE PARTNERS OR THE INDIVIDUAL)	Certificate of Registration from RBI dated 11.03.1980 License no. ACD MH 188P
3.	ADDRESS AND EMAIL ADDRESS OF FINANCIAL CREDITOR FOR CORRESPONDENCE.	<b>Head Office :</b> The Cosmos Co-Op Bank Ltd Cosmos Tower, Plot No.6, ICS Colony, University Road Ganesh Khind, Pune – 411 007
4.	TOTAL AMOUNT OF CLAIM AS ON COMMENCEMENT DATE 16.12.2019 (INCLUDING ANY INTEREST AS AT THE INSOLVENCY COMMENCEMENT DATE)	Principal Amt. Rs.21,09,362.98 (as on 23.07.2021) Interest Amt. Rs. 0.00 Legal Exps. Rs. 0.00 <b>Total Claim – Rs. 21,09,362.98</b>  <b>Outstanding balances as on 23.07.2021 + Further Interest thereon.</b> <b>Account wise details as per Annexure-II</b>
5.	DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED	<b>1) Initial Sanction</b>  <ul style="list-style-type: none"> <li>• Loan application dated 11.12.2019</li> <li>• Photo Form dated 11.12.2019</li> </ul>

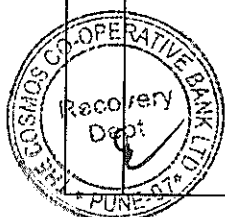


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		<ul style="list-style-type: none"> <li>• KYC of Company</li> <li>• Company Resolution dated 14.12.2019</li> <li>• Proforma Invoice of dealer M/s. Deccan Honda, M/s. Bafna Auto Cars (I) Private Ltd dated 16.12.2019.</li> <li>• Proforma Invoice of dealer M/s. Bafna Motors (Pune) Pvt Ltd dated 16.12.2019.</li> <li>• Copy of Sanction letter bearing Ref. Dhankawadi/ 220/2019-2020 dated 20.12.2019 of Rs.15,45,000.00 and Rs.9,25,000.00.</li> <li>• Loan Document dated 20.12.2019 for Rs.24,70,000/- ( Rs.15,45,000.00+ Rs.9,25,000.00)</li> </ul> <p>(i) Promissory Note of Rs.24,70,000.00 dated 20.12.2019</p> <p>(ii) Letter of Lien and Set Off dated 20.11.2019.</p> <p>(iii) Loan Agreement dated 20.12.2019</p> <p>(iv) Letter of Hypothecation of Vehicle dated 20.12.2019.</p> <p>(v) Deed of Guarantee dated 20.12.2019</p> <p>(vi) RCTC dated 10.01.2020 of vehicle HONDA City 1.5ZX MT (I-DTEC). Regn No. MH 12 SL 2221.</p> <p>(vii) RCTC dated 01.01.2020 of vehicle TATA Nexon XMA 1.5 RTQ BS4 Regn No. MH 12 SE 9538.</p> <p>(viii) ROC Charge of Company dated 20.12.2019 of Rs.24,70,000.00</p>
6.	DETAILS OF HOW AND WHEN DEBT INCURRED	<p><b>*Date of first Disbursement of Vehicle Term Loans</b></p> <p>1. Sanction Limit Rs.24,70,000.00 (Rs 15,45,000.00 and Rs.9,25,000.00) Account No 0087519173 First Disbursement of 24,70,000.00 is made on 20.12.2019</p>
7.	DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM	Current Account No. : 0081001018708 Balance as on 01.09.2021 : Rs.63,59,757.98
8.	DETAILS OF ANY SECURITY HELD, THE VALUE OF THE SECURITY, AND THE DATE IT WAS GIVEN	Hypothecation of Bank's charge on Vehicles



9.	DETAILS OF THE BANK ACCOUNT TO WHICH THE AMOUNT OF THE CLAIM OR ANY PART THEREOF CAN BE TRANSFERRED PURSUANT TO A RESOLUTION PLAN	<b>The Cosmos Co-operative Bank Ltd., Vehicle Loan Account No. 0087519173 IFSC Code-COSB0000008 Katraj – Dhankawadi Branch, Pune.</b>
10.	LIST OF DOCUMENTS ATTACHED TO THIS PROOF OF CLAIM IN ORDER TO PROVE THE EXISTENCE AND NON-PAYMENT OF CLAIM DUE TO THE FINANCIAL CREDITOR <sup>1</sup>	<ul style="list-style-type: none"> <li>• Loan application dated 11.12.2019</li> <li>• Photo Form dated 11.12.2019</li> <li>• KYC of Company</li> <li>• Company Resolution dated 14.12.2019</li> <li>• Proforma Invoice of dealer M/s. Deccan Honda, M/s. Bafna Auto Cars (I) Private Ltd dated 16.12.2019.</li> <li>• Proforma Invoice of dealer M/s. Bafna Motors (Pune) Pvt Ltd dated 16.12.2019.</li> <li>• Copy of Sanction letter bearing Ref. Dhankawadi/ 220/2019-2020 dated 20.12.2019 of Rs.15,45,000.00 and Rs.9,25,000.00.</li> <li>• Loan Document dated 20.12.2019 for Rs.24,70,000/- ( Rs.15,45,000.00+ Rs.9,25,000.00)</li> <li>i. Promissory Note of Rs.24,70,000.00 dated 20.12.2019</li> <li>ii. Letter of Lien and Set Off dated 20.11.2019.</li> <li>iii. Loan Agreement dated 20.12.2019</li> <li>iv. Letter of Hypothecation of Vehicle dated 20.12.2019.</li> <li>v. Deed of Guarantee dated 20.12.2019</li> <li>• RCTC dated 10.01.2020 of vehicle HONDA City 1.5ZX MT (I-DTEC). Regn No. MH 12 SL 2221.</li> <li>• RCTC dated 01.01.2020 of vehicle TATA Nexon XMA 1.5 RTQ BS4 Regn No. MH 12 SE 9538.</li> <li>• ROC Charge of Company dated 20.12.2019 of Rs.24,70,000.00</li> </ul>



Signature of financial creditor or person authorised to act on his behalf

For The Cosmos Co-op Bank Ltd.

Name in BLOCK- SANJAY RAJARAM SAWANT

Position with or in relation to creditor - GENERAL MANAGER, RECOVERY-H.O.

Address of person signing

The Cosmos Co-Op Bank Ltd,  
Cosmos Tower, Plot No.6  
ICS Colony, University Road  
Ganesh Khind, Pune – 411 007

\*PAN number, passport, AADHAAR Card or the identity card issued by the Election Commission of India.



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